

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1032**

TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/AGRAHAYANA 1, 1938 (SAKA)

IMMIGRATION SET UP FOR CHECK POSTS

1032. SHRIMATI DARSHANA

VIKRAM JARDOSH:

SHRI D.S. RATHOD:

SHRI KUNDARIYA MOHAN BHAI:

KALYANJI BHAI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Ministry of Home Affairs in a meeting with the State Government of Gujarat held on 02.07.2014 had agreed to establish immigration set up at all the eleven check posts in the State;

(b) if so, whether instructions have been issued to empower the police to create Marine Immigration Check Post on the Coast of Gujarat under concerned FROs in the absence of office of the Bureau of Immigration;

(c) if so, whether a formal notification by the Ministry of Home Affairs has been issued in this regard; and

(d) if so, the details and present status of establishing immigration check posts in Gujarat?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): A meeting was held on 02.07.2014 with representatives of State Government of Gujarat regarding creation of Marine Immigration check posts in the State of Gujarat. In this connection, a joint team comprising Officers of Ministry of Home Affairs/Bureau of Immigration/National Informatics Centre visited all the 17 Immigration Sea Check-posts(ICPs) in Gujarat in April, 2015 to

assess the working of the 06 existing ICPs and to assess the traffic of ships/dhows, infrastructure and manpower availability at the remaining 11 Sea posts. The recommendations of the Joint Team have been conveyed to the State Government for providing necessary space, infrastructure, manpower, etc.